

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-242/2010/2475/A**

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Arunima Deka,  
District & Sessions Judge,  
Kokrajhar.

Dated, Guwahati the 21<sup>st</sup> May, 2021.

Sub: **Station leave permission.**

Ref:- Your Letter No. DJK.1-5/21/765, dtd. 21.05.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for permission to leave the station with official vehicle, from the evening of 21.05.2021 till the morning of 24.05.2021, has been granted.

The Addl. District & Sessions Judge, FTC, Kokrajhar and his absence, the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

*-sd-*

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-242/2010/2476/A, dated 21.05.2021

Copy to:-

1. The Project Manager, Gauhati High Court.

*bdy from  
21/5/2021*

**JT. REGISTRAR (VIGILANCE)**